

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA 101 of 96

Date of order : 22.8.97

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman

Hon'ble Mr. B.C.Sarma, Administrative Member

TAPAN KR. CHAKRABORTY

VS

UNION OF INDIA & ORS.

Heard Mr.R.K.Sinha, counsel for the applicant and Mr.C. Samaddar, counsel for the respondents. Hearing both the parties and on perusal of the application along with all annexures we consider this matter fit for adjudication. The application is therefore admitted. Reply filed and copy served on the other side. Mr.Samaddar, counsel for the respondents submits that no further reply is necessary. Leave is granted to the applicant to file rejeinder if any.

2. Plain copy of the order be handed over to ~~handover~~ the counsel for both the parties.



MEMBER (A)



VICE-CHAIRMAN